

Prime Minister keeps touring as many States as possible, *inter alia*, to promote national integration.]

**IMPOSITION OF COLLECTIVE PUNITIVE TAX**

233. SHRI LOKANATH MISRA :  
SHRI SUNDER MANI PATEL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Prime Minister has recently sent a circular to the State Chief Ministers suggesting imposition of collective punitive tax in areas affected by communal riots in the recent past;

(b) the reaction of various State Governments on the subject; and

(c) whether Government of Maharashtra has opposed the imposition of such a tax; if so, the reaction of Government of India in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) In a meeting that the Prime Minister had with some of the Chief Ministers after the Mahai disturbance in May, 1970, there was general agreement that the provisions of existing law relating to punitive impositions should be effectively utilised in areas affected by communal disturbances. This was mentioned in the Prime Minister's letter dated May 27, 1970 to all Chief Ministers in which she had communicated the decisions taken at the meeting.

(b) and (c) The State Governments of Assam, Bihar, Tamil Nadu, Maharashtra, Madhya Pradesh, Nagaland, Orissa, Haryana and U.P. have expressed their views with the suggestion. The Government of Madhya Pradesh and Madhya Pradesh are still on the matter. Reaction from the Governments of Jammu and Kashmir, Kerala, Punjab, Gujarat.

**SMALL BOMB MAKING FACTORIES IN WEST BENGAL**

234. SHRI R. P. KHAITAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a large number of small bomb making factories have been working in Calcutta and various other places in West Bengal; and

(b) if so, what steps are being taken by Government to unearth such factories and

the details of the action taken against the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) and (b) The required information is being collected and will be laid on the table of the House on receipt.

235. [Transferred to the 24th November, 1970.]

**SECURITY INSURANCE SCHEME FOR POLICE IN WEST BENGAL**

236. SHRI PRANAB KUMAR MUKHERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government of West Bengal has decided to introduce Security Insurance Scheme for Police personnel in that State and separate residential accommodations for them;

(b) if so, what are the reasons therefor and

(c) the amount of money likely to be spent to implement these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c) According to information received from West Bengal, the State Government have introduced a Group Insurance Scheme for the Police personnel in that State for insurance against death and injuries in course of duty. The State Government have been operating for a number of years a compact barracks for their Police. The amount of money likely to be spent on these schemes is being ascertained. These measures are desirable in the prevailing circumstances.

237. [Transferred to the 24th November, 1970.]

**CENTRAL PROJECT IN THE PUBLIC SECTOR IN PUNJAB**

238. SARDAR GURCHARAN SINGH TOHRA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Punjab have recently complained to the Centre